

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 06.10.21) :-

1. Total nos. of transactions	:-	1413
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1345
3. Total nos. of requests pending	:-	68

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	61
1. MA – 468/2018		
2. MA – 416/2019		
3. LPA – 558/2019 (File not received from the bench as reported by concerned section)		
4. WPC – 2237/2015		
5. ABA – 2262/2019		
6. LPA- 620/2018 (File not received from the bench as reported by concerned section)		
7. ABA – 2057/2020		
8. WPC – 3073/2021		
9. ABA – 4056/2021		
10. MA – 187/2003 (Being Issued)		
11. CONT CIVIL – 946/2019		
12. WPC – 5198/2019		
13. CR. REV. – 374/2013		
14. ABA – 5059/2021		
15. CRMP – 2835/2019		
16. WPC – 1725/2018		
17. WPC- 567/2011(BEING ISSUED)		
18. MA – 338/2009 (Being Issued)		
19. ABA – 6173/2020(BEING ISSUED)		
20. ABA – 7298/2021		
21. ABA – 7316/2021(BEING ISSUED)		
22. WPC – 3759/2021 (Being Issued)		
23. ABA – 68/2018		
24. CRMP – 623/2019		
25. CR. APP DB – 12/2015		
26. WP CR. – 316/2019		
27. ABA – 3463/2020		
28. WPC – 2511/2019(BEING ISSUED)		
29. WPC – 3173/2020 (Being Issued)		

30. WPC – 517/2021(BEING ISSUED)
31. WPC – 6122/2019
32. WPC – 2920/2020
33. WPC-474/2019
34. WPC-4829/2017
35. MA-444/2016
36. MA-426/2017
37. MA-38/2012
38. MA-643/2018
39. MA-221/2014
40. MA-723/2018
41. MA-499/2017
42. WPC-3954/2021
43. MA-598/2019
44. MA-154/2009
45. Cr. REV-386/2018
46. WPC-193/2021
47. MA-633/2017
48. WPC-542/2021(BEING ISSUED)
49. WPC-541/2021(BEING ISSUED)
50. WPC-540/2021(BEING ISSUED)
51. WPC-539/2021(BEING ISSUED)
52. ABA-5228/2021
53. WPC-626/2021
54. Cr. MP-1823/2021
55. ABA-4056/2021
56. WPC-1490/2010
57. WP Cr.-173/2021
58. Cr. MP-142/2020
59. ABA-7204/2021
60. WPC-3448/2019(BEING ISSUED)
61. Cr. MP-2696/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.

Pooja
06/10/2021